

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD  
COURT 1**



**TP 138 of 2019 [IA 506 of 2019 in TP 122 of 2016(CP 27 of 2016)]**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2020**

Name of the Company: People International & Services Pvt Ltd  
V/s  
Alliance Industries Ltd

Section: IA For Adjournment of Hearing

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ankit Subey	Advocate	Applicant	
2.	HANESH NAIDU VIVEK H. SHAN	} ADVOCATE	} ORI. PETITIONER	} 

**ORDER**

The Parties are represented through their respective Counsel(s).

The Respondent counsel submitted that the Stay has been granted by the Hon'ble National Company law Appellate Tribunal. in the matter, in view of this the matter is simply adjourned.

List the matter on 20.03.2020.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 20th day of February, 2020.